

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 21077/2017

(Arising out of impugned final judgment and order dated 22-11-2016 in WC No. 37327/1992 passed by the High Court Of Judicature at Allahabad)

B.D. SHARMA

Petitioner(s)

VERSUS

STATE OF UP & ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T.)

Date : 15-09-2017 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE S. ABDUL NAZEER

For Petitioner(s) Mr. Dhruv Mehta, Sr. Adv.
Mr. manohar Pratap, Adv.
Ms. Anupama Dhurve, Adv.
Ms. Manju Jetley, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

List the appeal in the first week of December, 2017
for hearing.

(DEEPAK MANSUKHANI)
AR-cum-PS

(RAJINDER KAUR)
Court Master